

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 605  
IB-407/ND/2023

**IN THE MATTER OF:**

**M/s. Universal Polychem (India) Pvt. Ltd.**

...PETITIONER

**Vs**

**M/s. Futuretech Communication Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 9 of IBC, 2016**

**Order delivered on 02.07.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :Adv. Bhawanshu Sharma**

**For the Respondent/Corporate Debtor :Adv. Varsha Banerjee**

**ORDER**

Heard the Ld. Counsel on behalf of the Operational Creditor and Ld. Counsel on behalf of the Corporate Debtor who are present. Both the sides may file their written submissions along with judicial decisions, if any. List the matter on **06.08.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**